

**General Circular No. 44/2014**

No. 2/13/2014-CL-V  
Government of India  
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan,  
Dr. R.P. Road, New Delhi.

**Dated: 14.11.2014**

To  
All Regional Directors,  
All Registrars of Companies,  
All Stakeholders.


**Subject: COMPANY LAW SETTLEMENT SCHEME, 2014 (CLSS-2014)**

Sir,

In continuation to the Ministry's General Circular No. 34/2014 dated 12.08.2014 and 40/2014 dated 15/10/2014 on the subject cited above, this Ministry has, on consideration of requests received from various stakeholders, has decided to extend the Company Law Settlement Scheme (CLSS 2014) upto 31<sup>st</sup> December, 2014.

2. This issues with the approval of the competent authority.

Yours faithfully,

  
(KMS Narayanan)  
Assistant Director (Policy)  
23387263

Copy to: - 1. E-Governance Section and Web Contents Officer to place this circular on the Ministry's website.  
2. Guard File